

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 192 OF 2019**

**Dated : 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Limited ...Appellant(s)**

**Versus**

**GVK Power (Goindwal Sahib) Limited & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee for R-1

Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-2

**ORDER**

Learned counsel for first Respondent seeks another four weeks time to furnish data as directed by this Tribunal. Time is granted. He may furnish the same by 14.10.2019.

List the matter on **30.10.2019**, as requested by learned counsel for the first Respondent.

**(S.D. Dubey)  
Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)  
Chairperson**